

List of cases in which Electronic Service of process has taken place during the month of May 2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL					
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL					
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL					
4	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL					
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	CS COMM-393/2023	ICICI BANK LTD. V/S NIDHI KHULLAR	VIKASH CHOPRA	02.03.2023	01.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 667/2023	M.H. CREATIONS V/S AMBICA PAPER SHADI CARD	MUSTAFA ALI	19.04.2023	01.05.2023	
			CS COMM- 1912/2022	ICICI BANK LTD. VS JAI PRAKASH	BABBAR & ASSOCIATE	01.08.2022	01.05.2023	
			CS COMM- 394/2023	ICICI BANK LTD. V/S VIJAY LAXMI	VIKASH CHOPRA	02.03.2023	01.05.2023	
			OMP(I)CO MM- 350/2023	HDFC BANK LTD. V/S RISHAB JAIN	ANISH BHOLA	15.04.2023	01.05.2023	
			CS COMM- 2474/202 2	M/S PRACHI INDIA PVT. LTD V/S MR. RAKESH KUMAR	D.R. JAIN	10.11.2023	01.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 549/2023	KJMF SYNTHETICS INDIA PVT. LTD. V/S TECHNO AUTO COMPONENTS (INDIA) PVT. LTD.	VIKAS NAGWAN	29.03.2023	03.05.2023	
			CS COMM- 4252/202 1	ICICI BANK LTD. V/S RICHHAPAL JAKHAR	DEEPAK KAUSHIK	22.10.2021	03.05.2023	
			CS COMM- 605/2022	M/S SATYA NARAIN CHEMICAL COMPANY V/S M/S FRISCO FAB DYEING & PAINTING PVT. LTD.	ANKIT GUPTA	16.02.2023	02.05.2023	
			CS COMM- 4534/202 1	ICICI BANK LTD. VS. PAVAN KUMAR CHETNA BHALLA	ICICI BANK LTD. V/S PAVAN KUMAR CHETNA BHALLA	CHEITNA BHALLA	02.11.2021	02.05.2023
			CS COMM- 651/2021	M/S PRACHI INDIA PVT. LTD. V/S VIDYA VATIKA TALENT	D.R. JAIN	22.02.2021	03.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM- 20/2022	ICICI BANK LTD. V/S SHANKAR	DEEPAK RAMA KAUSHIK	02.01.2023	03.05.2023	
			OMP COMM- 36/2023	GLOBE SILICONES (PROPRIETORSHIP FIRM) V/S YES BANK LIMITED AND ORS.	PUSHKAR RAJ KHATANA	13.03.2023	04.05.2023	
			CS COMM- 2129/202 2	PLATINEX VALVE MANGLAM FURNISHING	DBH.S. V/S THUKRAL/ KARAN S. THUKRAL	07.09.2022	04.05.2023	
			OMP(I)CO MM- 240/2023	HDFC BANK LTD. V/S NEHA SINGH	ANISH BHOLA	13.03.2023	03.05.2023	
			OMP(I)CO MM- 391/2023	HDFC BANK LTD. V/S KAMAL BHALLA	ANISH BHOLA	25.04.2023	03.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 583/2023	MRS. SITA DEVI V/S M/S GEETIKA ENTERPRISES	DEEPAK RAO	05.04.2023	03.05.2023	
			CS COMM- 617/2023	MANLIFT INDIA PVT. LTD. V/S A2Z INFRA SERVICE LTD.	ARAUNAK PAREKH	12.04.2023	04.05.2023	
			CS COMM- 559/2023	UMESH TYAGI VS. MCD	DEEPANSHU KHATRI	31.03.2023	06.05.2023	
			CS COMM- 432/2023	SANJAY KUMAR GOYAL V/S M/S MODERN AUTOMOTIVES LTD.	VINOD KUMAR	25.04.2023	06.05.2023	
			CS COMM- 696/2023	PARAG INTERNATIONAL V/S OPERA GLOBAL PVT. LTD.	DEEPAYAN MANDAD	26.04.2023	06.05.2023	

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			CS COMM- 731/2023	ICICI BANK LTD. V/S ARPANA KUMARI	VIKAS CHOPRA	02.05.2023	06.05.2023	
			CS COMM- 7491/2022	ICICI BANK LTD. V/S BHUREY KHAN	VIKAS CHOPRA	08.02.2022	06.05.2023	
			CS COMM- 677/2023	RACHIT GARG V/S SURESH CHANDRA SHARMA	SAYANTANI BASAK	21.04.2023	04.05.2023	
			CS COMM- 527/2023	VIKAS ELECTRICALS INDIA V/S DEV ENTERPRISES & ORS.	ANMOL CHADHA	25.03.2023	03.05.2023	
			CS COMM- 122/2023	ICICI BANK LTD. V/S RAJIV KUMAR	VIKASH CHOPRA	19.01.2023	08.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM-185/2023	TRUPATI ELECTRICALS P. LTD. V/S VENTURE INDIA	BHARAT BHUSHAN	30.01.2023	08.05.2023	
			CS CMM-516/2023	M/S AD LINK POWER SOLUTION & ANR. V/S SS SOLAR ENERGY & ANOTHER	VIPIN KUMAR	22.03.2023	08.05.2023	
			CS COMM-120/2023	ICICI BANK LTD. V/S SANJAY KUMAR SINGH	VIKAS CHOPRA	19.01.2023	08.05.2023	
			CS COMM-121/2023	ICICI BANK LTD. V/S JAHULHUK	VIKAS CHOPRA	19.01.2023	08.05.2023	
			CS COMM-710/2023	ABDUL WAHAB KHAN V/S MOHD. SHAKEEL @ TIGER	MOHD. ANAS	28.04.2023	08.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 3919/2021	ICICI BANK LTD. V/S SURENDER KUMAR	DEEPAK KAUSHIK	05.10.2021	08.05.2023	
			CS COMM- 1709/2021	ICICI BANK LTD. V/S PRAKASH	MANISH RAMDEWAN	10.06.2021	09.05.2023	
			CS COMM- 443/2023	UCO BANK LTD. V/S VIKRANT SINGH & ANR.	I.S. CHAUHAN	14.03.2023	09.05.2023	
			OMP(I)CO MM- 479/2022	DCB BANK LTD. V/S SADAKAT ALI	ANISH BHOLA	15.12.2022	09.05.2023	
			CS COMM- 1863/202 2	SBI V/S SUSANTA PAUL	ASHOK KUMAR BHAL	23.07.2022	09.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 2582/202 2	JASPAL SINGH V/S JASPINDER SINGH	MOHIT BATRA & SAKET GAKHAR	29.11.2022	10.05.2023	
			CS COMM- 2732/202 2	ICICI BANK LTD. V/S SHATRUGHAN PRASAD	CHEITNA BHALLA	22.12.2022	10.05.2023	
			MISC DJ- 114/2023	UNION OF INDIA V/S M/S CAPITAL ELECTECH PVT. LTD.	VINOD KUMAR RAI	20.02.2023	10.05.2023	
			CS COMM- 584/2023	ICICI BANK LTD. V/S SHIV SHAKTI ENTERPRISES	DEEPAK KAUSHIK	05.04.2023	10.05.2023	
			OMP COMM- 53/2023	DEEPAK DUA AND ANR. VS. PNB HOUSING FINANCE LTD.	ARVIND SHARMA	13.04.2023	12.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP COMM-57/2023	NIMMALA SRIKANTH V/S SBI CARDS AND PAYMENTS SERVICE LTD. & ANR.	SRAVAN KUMAR	21.04.2023	11.05.2023	
			CS COMM-709/2023	M/S KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT. LTD. V/S BHOLE NATH FOODS LTD.	SHUVAM KUMAR BANSAL	28.04.2023	11.05.2023	
			OMP(I)COMM-421/2023	HDFC BANK LTD. V/S MONIKA JAGPAL SINGH	ANISH BHOLA	09.05.2023	11.05.2023	
			CS COMM-79/2023	ICICI BANK LTD. V/S DEEPAK KUMAR YADAV	DEEPAK KAUSHIK	11.01.2023	11.05.2023	
			OMP(I)COMM-774/2023	HDFC BANK LTD. V/S RAM BIR SINGH	ANISH BHOLA	09.05.2023	11.05.2023	

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			CS COMM- 392/2023	IDBI BANK LTD. V/S SHRI VIKRAM PANDEY	SANJAY BAJAJ	02.03.2023	11.05.2023	
			CS COMM- 1818/2022	ICICI BANK LTD. V/S SALIM & ANR.	SHAHRU KH INAM	19.07.2022	11.05.2023	
			CS COMM- 2412/202 2	ICICI BANK LTD. V/S M/S ELPRON EXCHANGE WATER ENGINEERING PVT. LTD. & ANR.	SATISH KUMAR	01.11.2022	16.05.2023	
			CS COMM- 2468/202 1	ICICI BANK LTD. V/S RAGHU PURI	SATISH KUMAR	26.07.2021	16.05.2023	
			CS COMM- 1863/2021	ICICI BANK LTD. V/S RAVINDER DHIMAN	SATISH KUMAR	18.06.2021	16.05.2023	

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			OMP(I) COMM- 419/2023	HDFC BANK LTD. V/S JYOTI SHARMA	ANISH BHOLA	09.05.2023	16.05.2023	
			OMP(I)CO MM- 434/2023	HDFC BANK LTD. V/S ROYAL GIFTS ENTERPRISES	ANISH BHOLA	10.05.2023	16.05.2023	
			CS COMM- 85/2023	SBI V/S ALKA	GAURAV	12.01.2023	17.05.2023	
			CS COMM- 331/2023	ICICI BANK LTD. V/S CHAHAT RAM	CHETNA BHALLA	23.02.2023	17.05.2023	
			CS COMM- 41/2023	ICICI BANK LTD. V/S TRANZLEASE HOLIDAYS INDIA PVT. LTD.	CHETNA BHALLA	04.01.2023	17.05.2023	

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			CS COMM- 775/2023	ICICI BANK LTD. V/S BHANU KUMAR YADAV	VIKASH CHOPRA	09.05.2023	17.05.2023	
			CS COMM- 5483/2021	ICICI BANK LTD. V/S MOHD EHASAN	ALOK MOHD KUMAR	22.12.2021	17.05.2023	
			COMP(I)CO MM- 418/2023	UGRO CAPITAL LIMITED V/S JAY FORMULAIONS LIMITED & ORS.	ARVIND JALON	09.05.2023	17.05.2023	
			CS COMM- 2679/2021	ICICI BANK LTD. V/S SOURABH ABROL	ALOK KUMAR	04.08.2021	18.05.2023	
			CS COMM- 808/2023	M/S ELISIR METAL WORKS V/S M/S ECHELON METALS PVT. LTD.	BADAL KATARIYA	15.05.2023	18.05.2023	

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			CS COMM- 2656/202 2	ICICI BANK LTD. V/S MUKHARJEE	SATISH AISHIKUMAR	12.12.2022	18.05.2023	
			OMP(i)CO MM- 444/2023	HDFC BANK LTD. V/S SATENDER VERMA AND ANR.	ANISH BHOLA	15.05.2023	18.05.2023	
			CS COMM- 890/2022	GIRNARSOFT AUTOMOBILES PVT. LTD. V/S JOGINDER	LALIT PANDEY	14.03.2022	19.05.2023	
			OMP (I)COMM- 320/2023	HDFC BANK LTD. V/S SUDHIR KUMAR MUNJAL	ANISH BHOLA	23.03.2023	19.05.2023	
			CS COMM- 2532/202 2	M/S AWALS CREATIONS V/S PRAKASH CHAND SHARMA	GUMIT SINGH HANS	22.11.2022	19.05.2023	

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			CS COMM-406/2023	BHARAT TRADING COMPANY V/S RATAN KUMAR CHOUDHURY	ISHU BANSAL	04.03.2023	19.05.2023	
			CS COMM-405/2023	BHARAT TRADING COMPANY V/S M/S POWER VENTURES & ANR.	ISHU BANSAL	04.03.2023	19.05.2023	
			MISC DJ-100/2023	ICICI BANK LTD. V/S KHALIQUER REHMAN		14.02.2023	19.05.2023	
			CS COMM-453/2023	ICICI BANK LTD. V/S AMIR CHAND	VIKAS CHOPRA	15.03.2023	19.05.2023	
			CS COMM-469/2023	SHIVA ENTERPRISES V/S M/S WINNER CONSTRUCTION P. LTD.	VIKAS CHHABRA	16.03.2023	20.05.2023	

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			OMP COMM- 113/2019	AMRISH NAYYAR AND ANR. V/S TATA CAPITAL HOUSING FINANCIAL LTD.	VARUN DHINGRA	11.11.2019	20.05.2023	
			OMP(I) COMM- 438/2023	DCB BANK LTD. V/S RAJU & ORS.	ANISH BHOLA	12.05.2023	22.05.2023	
			OMP(I)CO MM- 437/2023	DCB BANK LTD. V/S MR.DURGA NAND CHAUDHARY	ANISH BHOLA	12.05.2023	20.05.2023	
			CS COMM- 822/2022	ICICI BANK LTD. V/S PRADEEP KUMAR TYAGI	SATISH KUMAR	04.03.2022	23.05.2023	
			OMP(I)CO MM- 449/2023	MADHULIKA LAMBA V/S MCD			23.05.2023	

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			CS COMM- 249/2023	MOHD. ANWAR V/S MANEK APPARELS PVT. LTD.		10.02.2023	26.05.2023	
			CS COMM- 521/2023	ICICI BANK LTD V/S DHARMENDRA SINGH CHAUDHARY	R.K.RANJA N	23.03.2023	26.05.2023	
			OMP(I)CO MM- 452/2023	HDFC BANK LTD V/S SEEMA SHARMA	ANISH BHOLA	19.05.2023	27.05.2023	
			OMP(I)CO MM- 459/2023	HDFC BANK LTD V/S SANVER CHAUDHARY	ANISH BHOLA	19.05.2023	27.05.2023	
			OMP(I) COMM- 349/2023	HDFC BANK LTD V/S DEVENDER RAM PRASAD	ANISH BHOLA	13.04.2023	27.05.2023	

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			OMP(DCO MM- 477/2023	TATA CAPITAL FINANCIAL SERVICE LTD. V/S M/S SHREE RAM ENTERPRISES		20.05.2023	20.05.2023	27.05.2023
			CS COMM- 735/2023	PUMA SE V/S DEEPAK KUMAR			03.05.2023	27.05.2023
			CS COMM- 2326/202 2	MEENAKSHI POLYMERS PVT. LTD. V/S SUNIL KUMAR ARYA	AMIT JOSHI		13.10.2022	27.05.2023
			CS COMM- 4273/2021	ICICI BANK LTD. V/S ARJUN D GIRI	SATISH KUMAR		23.10.2021	29.05.2023
			CS COMM- 1512/2019	ICICI BANK LTD . V/S ASAD AHMED	CHETNA BHALLA		09.08.2019	29.05.2023

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			CS COMM- 2735/202 2	ICICI BANK LTD. V/S RAHUL KUMAR	CHETNA RAHUL BHALLA	23.12.2022	29.05.2023	
			CS COMM- 2120/2021	ICICI BANK LTD. V/S YOGENDRA SINGH	SATISH YOGENDRA KUMAR	03.07.2021	29.05.2023	
			CS COMM- 2694/202 2	ICICI BANK LTD. V/S AURANGZEB KHAN	KUMAR AURANGZEB LAW FARM	16.12.2022	29.05.2023	
			CS COMM- 379/2023	ICICI BANK LTD. V/S SHWETANK MISHRA	BABBAR & SHWETANK ASSOCIATE	01.03.2023	29.05.2023	
			CS COMM- 3291/202 3	ICICI BANK LTD. V/S SUNIL YADAV	BABBAR & SUNIL YADAV ASSOCIATE	16.02.2023	29.05.2023	

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			CS COMM- 1722/2022	ICICI BANK LTD V/S SHAILENDRA KUMAR SINGH	BABBAR & ASSOCIATE	12.07.2022	29.05.2023	
			CS COMM- 412/2023	UNICORN DENMART LTD V/S DVG'S DENTAL LAB	GUNJAN KUMAR	06.03.2023	30.05.2023	
			CS COMM- 2699/2022	BANSAL ELECTRICALS V/S VAKRATUNDA ASSOCIATES	ANUJ KUMAR CHAUHAN	17.12.2022	30.05.2023	
			CS COMM- 1900/2020	ICICI BANK LTD V/S KAUSHAL SINGH	CHETNA BHALLA	22.12.2020	30.05.2023	
			CS COMM- 2700/2022	M/S SHREE AMBIKA LTD. V/S AKASH GUPTA	J.K.GAHAH IMPEXYAN	17.12.2022	30.05.2023	

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			OMP(I) COMM- 451/2023	HDFC BANK LTD. V/S VASEEM IRFAN ALI	ANISH BHOLA	19.05.2023	31.05.2023	
			OMP(I)CO MM- 450/2023	HDFC BANK LTD. V/S MADAN MOHAN SHARMA	ANISH BHOLA	19.05.2023	31.05.2023	
			OMP(I)CO MM- 458/2023	HDFC BANK LTD. V/S KRISHNA DEVI	ANISH BHOLA	19.05.2023	31.05.2023	
			CS COMM- 260/2023	ICICI BANK LTD. V/S VIKAS CHAUHAN	VIKAHS CHOPRA	14.02.2023	31.05.2023	
			CS COMM- 504/2023	ICICI BANK LTD. V/S VIKAS SINGLA	VIKAS CHOPRA	21.03.2023	31.05.2023	

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			CS COMM- 827/2023	AXIS BANK LTD. V/S YASHICA RODERICS SHAH	DHARAM DEV	18.05.2023	31.05.2023	
			CS COMM- 267/2022	ICICI BANK LTD. V/S PADAM PRAKASH	POOJA SINGH	22.01.2022	31.05.2023	
6	SH. SANJAY KUMAR AGGARWAL, DISTRICT JUDGE(COMME RCIAL)-06, CENTRAL	CENTRAL	NIL					
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL					
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL					

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9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL					
10	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL					
11	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL					
12	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL					
13	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL					

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14	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	CS (COMM.) - 87/2023	UNION BANK OF INDIA VS. QUEEN BOUTIQUE	MR. UZAIR ELHAI	03.02.2023	02.05.2023	
OMP (COMM.) 7/2023			THE PRINCIPAL, ITI WOMEN, VIVEK VIHAR Vs SARVESH SECURITY SERVICES PVT. LTD.	MS. ADITI GUPTA	17.01.2023	02.05.2023		
COUNTER CLAIM - 14/2023			KASHMIRI LAL SUNEJA Vs GLANZ WINDOWS PVT LIMITED	VANSHA SETHI SUNEJA	18.04.2023	02.05.2023		
OMP (COMM.) 131/2022			M/S GLOBE COMMODITIES LIMITED Vs NOKHA COMMODITY SERVICES	MS. RAGINI JUNEJA	24.08.2022	09.05.2023		
OMP (COMM.) 47/2023			DELHI DEVELOPMENT AUTHORITY Vs RAVI ABROL	MR. ANISH DHINGRA	27.03.2023	09.05.2023		

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			CS (COMM.) - 929/2022	NITYANTA PHARMA AND DRUGS PVT LTD Vs SURESHBHAI CHIMANLAL THAKKAR	MUKESH KUMAR	28.11.2022	09.05.2023	
			CS (COMM.) - 55/2023	ANAND MEDIPRODUCT PRIVATE LIMITED Vs DELHIVERY LIMITED	MADHUSU DHAN SINGH	20.01.2023	09.05.2023	
			CS (COMM.) - 89/2023	SUNIL SHARMA, PROP. YASHIKA PRINTERS Vs M/S PICCADILY SUGAR AND ALLIED INDUSTRIES LIMITED	NITYANAD SINGH	03.02.2023	09.05.2023	
			CS (COMM.) - 944/2022	NCM INDIA LTD Vs CIMC AIR MARREL SAS	MR. SUMIT SHUKLA	05.12.2022	09.05.2023	
			OMP (COMM.) 47/2023	DELHI DEVELOPMENT AUTHORITY Vs RAVI ABROL	MR. ANISH DHINGRA	27.03.2023	09.05.2023	

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			CS (COMM.) - 947/2022	SOOD AND SOOD BUILDERS THROUGH MD A P SOOD Vs ABHAY KUMAR JHA	MR. ASHISH GARG	01.12.2022	16.05.2023	
			CS (COMM.) - 223/2023	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs MR. SHAILENDRA SINGH	MR. UMESH KUMAR	15.04.2023	16.05.2023	
15	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	CS (Comm) - 243/2023	PC Jewellers Ltd. & Anr Vs. State Bank of India and Anr.	Ravidata & Rajesh Sharma	25-04-2023	02-05-2023	
			OMP(I) Comm- 17/2023	Clix Capital Services Pvt. Ltd. Vs. Pawan Hospital	Ravi Shankar Garg	29-03-2023	19-05-2023	
			CS (Comm) - 243/2023	PC Jewellers Ltd. & Anr Vs. State Bank of India and Anr.	Ravidata & Rajesh Sharma	25-04-2023	19-05-2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS (Comm) – 263/2023	Suruchi Promoters Pvt. Ltd. Vs. SBICAP Trustee Company Ltd. & Anr.	Ravi Data and Rajesh Shadrma	03-05-2023	16-05-2023	
			CS (Comm) – 262/2023	Luxury Products Trendsetter Pvt. Ltd. Vs. SBICAP Trustee Company Ltd. And Anr.	Ravi Data and Rajesh Shadrma	03-05-2023	16-05-2023	
16	SH. KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					
17	SH. KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	OMP(CO MM)24/2 023	RAHUL KAPOOR VS HDFC BANK LTD	RASHWANI KUMAR	24.04.2023	01.05.2023	
			OMP(CO MM)25/2 023	RAHUL KAPOOR VS HDFC BANK LTD	RASHWANI KUMAR	24.04.2023	01.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(CO MM)26/2 023	RAHUL KAPOOR VS HDFC BANK LTD	ASHWANI KUMAR	24.04.2023	01.05.2023	
			OMP(CO MM)27/2 023	RAHUL KAPOOR VS HDFC BANK LTD	ASHWANI KUMAR	24.04.2023	01.05.2023	
			OMP(CO MM)28/2 023	RAHUL KAPOOR VS HDFC BANK LTD	ASHWANI KUMAR	24.04.2023	01.05.2023	
			CS(COMM) 201/2023	IIFCO MC CROPS SCIENCE VS IIFDC PILAKHUA	SUHUBHA M SAIGAL	05.04.2023	01.05.2023	
			CS(COMM) 684/2023	IIFCO MC CROPS SCIENCE LAKSHMI GANPATHI	SUHUBHA M SAIGAL	05.12.2022	01.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS(COMM)539/2022	IIFCO MC CROPS SCIENCE VS IIFDC KRISHAK SEWA	SUHUBHA SAIGAL	12.09.2022	01.05.2023	
			OMP(CO MM)18/2023	OMPATI DEVI VS DWARKADHISH PROJECTS	BHARAT BHUSHAN	10.04.2023	03.05.2023	
			OMP(I) (COMM)872/2023	IDFC BANK VS MURALI SINGH	MAYANK MAHAJAN	28.04.2023	03.05.2023	
			OMP(I) (COMM)873/2023	IDFC BANK VS SONU	MAYANK MAHAJAN	28.04.2023	03.05.2023	
			OMP(I) (COMM)874/2023	IDFC BANK VS TAARIK NOOR	MAYANK MAHAJAN	28.04.2023	03.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(I) (COMM)9 09/2023	KOTAK MAHINDRA VS NARAYAN SINGH	RAJESH JANGRA	29.04.2023	08.05.2023	
			OMP(I) (COMM)9 48/2023	HDFC VS ASHISH KUMAR	SANJEEV KUMAR	02.05.2023	08.05.2023	
			OMP(I) (COMM)9 47/2023	HDFC VS RAHUL JHA	SANJEEV KUMAR	02.05.2023	08.05.2023	
			OMP(I) (COMM)9 45/2023	HDFC VS DASARI VAMSHI	SANJEEV KUMAR	02.05.2023	08.05.2023	
			OMP(I) (COMM) 957/2023	KOTAK MAHINDRA VS SHRIKRISHAN	PARV MAHAJAN	03.05.2023	08.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(I) (COMM) 911/2023	KOTAK MAHINDRA VS HARIOM	PARV MAHAJAN	29.04.2023	08.05.2023	
			OMP(I) (COMM) 958/2023	KOTAK MAHINDRA VS SULTAN KHAN	PARV MAHAJAN	03.05.2023	08.05.2023	
			OMP(I) (COMM) 944/2023	KOTAK MAHINDRA VS SHIVLAL	DIVYA TALWANI	02.05.2023	08.05.2023	
			OMP(I) (COMM) 956/2023	CHOLAMANDALA M INVESTMENT VS N G SOLUTION	RAHUL BHARDWAJ	03.05.2023	08.05.2023	
			OMP(I) (COMM) 956/2023	TOYOTA FINANCIAL VS SUNITA YADAV	RAHUL BHARDWAJ	04.05.2023	08.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of	
			OMP(I) (COMM) 965/2023	KOTAK MAHINDRA VS AMAN PANDEY	RAJESH KUMAR	04.05.2023	08.05.2023		
18	SH. SANDEEP YADAV	South	NIL						
19	SH. RAJEEV BANSAL	South	OMP (I) COMM 779/23	TOYOTA SHIRISH VS.	RAJESH JANGRA	18.04.2023	01.05.2023		
			OMP (I) COMM 781/23	TOYOTA VS. GANDHI TRAVEL	RAJESH JANGRA	18.04.2023	01.05.2023		
			OMP (I) COMM 78023	TOYOTA VS. SURAJ	RAJESH JANGRA	18.04.2023	01.05.2023		

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS (COMM.) 185/23	EMU LINES VS. NEWFANGLED	UDAY KUMAR	25.03.2023	04.05.2023	
			CS (COMM)1 52/23	EMU LINES VS. SIDHI VINAYAK	UDAY KUMAR	16.03.2023	04.05.2023	
			OMP (I) COMM 888/23	TOYOTA MAHESH	VS. RAJESH JANGRA	28.04.2023	04.05.2023	
			CS (COMM)5 6/23	PRAMILA RAI VS. ALKA MALHOTRA	VIVEK SHEEL	01.02.2023	04.05.2023	
			CS (COMM)1 10/23	STERLING ACCURIS MEDEOR	VS. SAKSHI SAIGAL	24.02.2023	09.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS (COMM)2 95/22	IFFCO MC CROPS VS. DWARKADISH	SHUBHAM SAIGAL	05.05.2022	09.05.2023	
			CS (COMM)4 09/22	IDBI BANK VS. MRS. KARUNA	VIVEK KUMAR	14.07.2022	09.05.2023	
			CS (COMM)2 22/23	SUPARSHVA VS. TULIP HYGIENE	SUDARSHA N BANSAL	19.04.2022	10.05.2023	
			CS (COMM)3 97/22	RSPL VS.. KAVERI LIFECARE	MOHIT SHARMA	06.07.2022	10.05.2023	
			CS (COMM)4 19/22	ANAND GLASS VS. M/S MODY DECORA	SURENDER SINGH	19.07.2022	15.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM)42/2023	IFFCO VS. AGRIS JUNCTION	SHUBHAM SAIGAL	30.07.2022	18.05.2023	
			CS (COMM)239/23	ANURAG JAIN VS. ASHU VATS	ADITYA JAIN	25.04.2022	20.05.2023	
			CS (COMM)14/23	CANARA BANK VS. M/S MAHA LAXMI	KANKUR AGGARWAL	09.02.2023	30.05.2023	
20	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL					
21	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	CS/COM M/186/23	SAMSUNG DATA VS SURRENDERA PAL	MS. AVANI	23.02.2023	01.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS/COM M/256/23	M/S SMC CORPORATION VS. MARCUS BLOWIN THROUGH ITS PROPRIETOR	SH. SANDEEP SHARMA	16.03.2023	09.05.2023	
			CS/COM M/308/23	HOUSING DEVELOPMENT VS JYOTIKA DEMBLA	SH. KARNA WADHWA	29.03.2023	17.05.2023	
			CS/COM M/90/23	YES BANK VS RAJDHANI ENTERPRISE	MS. ANITA	24.01.2023	24.05.2023	
			CS/COM M/1111/22	BANK OF BARODA VS KS GROUP	SH. ABHINEDE R MAHESWA RI	15.11.2022	26.05.2023	
			CS/COM M/793/22	BHUSHAN DEALMARKS VS ADITI MINIG PVT. LTD	SH. SHIMANSHU GARG	08.08.2022	31.05.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS/COM M/794/22	BHUSHAN DEALMARKS VS.NARENDER DEV	SH. HIMANSHU GARG	08.08.2022	31.05.2023	of
22	SH. AJAY KUMAR JAIN	SOUTH- EAST	NIL					
23	MS. ANU GROVER BALIGA	SOUTH- EAST	NIL					
24	SH. BHUPESH KUMAR	SOUTH- EAST	NIL					
25	MS NIRJA BHATIA	SOUTH- EAST	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
26	SH. RAJESH KUMAR SINGH	SOUTH-EAST	NIL					
27	SH. SANJAY SHARMA-I	EAST	NIL					
28	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL					
29	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-EAST	C.S. (COMM)-117/2022	MAHAK SINGH VS M/S RELIEANCE INFRATEL PVT LTD	ANIL NAGAR	06.10.2022	17.05.2023	
30	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
31	MS. SUKHVINDER KAUR			NIL				
32	SH. SURENDER S. RATHI			NIL				
33	SH. REETESH SINGH			NIL				
34	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North- West		NIL				
35	SH.VINOD YADAV			NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of of
36	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL					
37	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL					
38	MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT-02		NIL					
39	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL					
Total					168			